

**CC NO. 269/2019
CBI VS. RAJENDER KUMAR ETC.**

30.09.2020

Present:- Sh. Sunil Verma, Id. PP for CBI along with HIO Atul Hazela in person.

Accused Rajender Kumar, G. K. Nanda, R. S. Kaushik, Sandeep Kumar, Dinesh Kumar Gupta, Tarun Sharma, Ashok Kumar, Jaydev Rath and Mukesh Mehta are present on bail.

Accused Sandeep Kumar for accused company M/s Endeavour Systems also.

Sh. Rahul Tyagi, Adv. for accused Rajender Kumar.

Sh. H. K. Sharma and Ms. Vaibhavi Sharma, Adv. for accused G. K. Nanda.

Sh. Atul Guleria, Adv. for accused Sandeep Kumar.

Sh. Rajeev Yadav, Adv. for accused R. S. Kaushik.

Sh. Sumit Batra, Adv. for accused Tarun Sharma.

Sh. Kumar Sameer and Sh. Ajit Singh, Adv. for accused Jaydev Rath and Mukesh Mehta.

RK Sameer

One applications status has been filed by Sh. Kumar Sameer, Adv. as directed vide order dated 21.09.2020.


Sh. Rajeev Yadav, Adv. for accused Sh. R. S. Kaushik has sent a copy of his application with documents on the email address of the court as directed vide order dated 25.09.2020.

It appears that 13-14 applications including 2-3 applications of CBI are pending.

I propose to dispose of the applications one by one i.e. first application and thereafter, second application and thereafter, third application and so on. For this purpose, all the counsels are directed to send a list of all the applications pending giving the dates when the applications were filed, the purpose i.e. the prayer in the applications, whether the replies have been filed or not and the documents they are relying upon. Thereafter, schedule shall be prepared for disposal of the applications.

Adjournment sought by Id. PP for advancing arguments on the application of accused R. S. Kaushik on the ground that IO has been transferred and therefore, he is unable to appear before the court today. Opposed by Sh. Rajeev Yadav, adv. for accused R. S. Kaushik.

In the interest of justice, put up for arguments on the application and for filing of the details of the applications etc. as directed above, on **05.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
30.09.2020